

made of its impact on the international public opinion; and

(e) if so, the details thereof ?

**THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL):** (a) Yes, Sir. The Government of India maintains a dialogue with concerned countries on the issue of violations of rights of Fijians, including those of Indian origin, arising from the denial of their democratic right.

(b) Yes, Sir.

(c) The Government of India has consistently taken up the matter in appropriate international fora. These include the Commonwealth Heads of Government Meetings at Vancouver in October 1987 and in Kuala Lumpur in October 1989; the three sessions of the United Nations General Assembly since October, 1987 and the Non-Aligned Summit at Belgrade in September, 1989.

(d) Yes, Sir.

(e) International awareness of the systematic attempts to institutionalize racial discrimination in Fiji is growing. Public opinion has been articulated in various international gatherings, official and unofficial, and has also found expression in Press articles and editorials. It may also be noted that Fiji has not so far, been readmitted to the Commonwealth.

#### **Waiting List for Telephone Connections in Kanpur**

1631. SHRI KESHRI LAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of persons in the waiting list for telephone connection in Kanpur till 31 January 1990;

(b) by what time they are likely to get telephone connections;

(c) the actions proposed for speedy disposal of the waiting list.

**THE MINISTER OF ENERGY AND THE MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN):** (a) 9367 applicants are on the waiting list for Telephones at Kanpur till 31.1.1990.

(b) The persons on the waiting list at present are likely to be provided with telephone connections progressively by the middle of 8th Five Year Plan.

(c) For this purpose, new electronic telephone exchanges are planned to be commissioned;

10,000 lines Electronic Exchange at Mall Road, Kanpur 5,000 lines at Kidwainagar and 2,000 lines at Kalyanpur.

#### **Provision of Drinking Water for Cattle Under Desert Development Programme**

1632. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of AGRICULTURE be pleased to state:

(a) the allocation of funds for the schemes to provide drinking water for cattle under the Desert Development Programme;

(b) whether there is a proposal to instal tubewells for making available water in such areas where surface water is not available;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether Government of Rajasthan has request for financial assistance to instal tubewells in such areas under the Desert Development Programme; and